

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

22. IA 154/2020 MA 3992/2019
IN C.P. (IB)-190(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021

NAME OF THE PARTIES: - IA 154/2020 Bank of India
V/s
Shrenuj & Co Ltd

MA 3992/2019 Dr. Hiten Parekh(Bank of India)
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

Section: 7 and 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Ms. Karishma Ahuja and Ld. Counsel Ms. Ami Jain appeared. Due to paucity of time the matter could not be taken up. **List the matter on 6th May 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 12th day of April 2021
ANKIT

Sd/-
H.P. CHATURVEDI
Member (Judicial)